

marine borers from the Sunderbans Area.

(b) The marine borers eat into the wood work of Piles, Jetties and Posts to which they are a menace. Foulers attach themselves to bottoms of ships. Information regarding the damages actually caused to ships by the marine borers or other fouling organisms or loss suffered in the river Hooghly on account of their action is not available.

(c) So far as the Zoological Survey of India is concerned there has been no delay in the discovery of the new species of marine borers and foulers. The material collected as a result of faunistic survey in the Sunderbans was subjected to study and research promptly and the new species discovered.

(d) The Zoological Survey of India have not taken up work on the applied aspect of the problem. Their Survey is primarily concerned with the taxonomy and biology of these organisms. These studies are, however, expected to help in evolving measures for the destruction of the marine borers and foulers.

Shri Warior: Apart from the Hooghly river, may I know whether the Zoological Survey of India has undertaken the survey of any other parts and if so with what results?

Mr. Speaker: Why should he jump out of the Hooghly river and go to other places now? There are enough borers and foulers in Hooghly to deal with now.

Shri Warior: In the statement, Government have given full information about this survey in the Hooghly river. I want to know whether that survey has been extended to other places where the same danger is present and if so, with what results?

Shri Jagjivan Ram: If any complaint is received about the presence of these organisms in other ports, a survey may be undertaken by the Zoological Survey of India.

Shri Narendra Singh Mahida: May I know how much time will be taken to remedy this trouble?

Shri Jagjivan Ram: It is very difficult to say, because so far as the borers are concerned, no remedy has been found up till now. Whether it will be found in the near future, it will be very difficult to say.

C.H.S. Dispensaries in Delhi

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*321. { **Shri Basumatari:**
 { **Shri Rameshwar Tantla:**
 { **Shri S. M. Banerjee:**

Will the Minister of Health be pleased to state:

(a) the measures that have been taken or are proposed to be taken for providing a convenient method of treatment of the patients at the C.H.S. Dispensaries, Delhi in view of the general complaint that the patients have to wait for long hours in queues etc. before consulting doctors;

(b) whether the attention of Government has been drawn to the fact that the doctors take more interest in the patients from the colonies occupied by high government officials and take little interest in the colonies inhabited by clerks; and

(c) if so, what steps have been taken or are being taken by Government to check such a tendency?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) The patients are not required to wait for long period in queues before consulting the doctors.

(b) No, Sir.

(c) Does not arise.

Shri S. M. Banerjee rose—

Mr. Speaker: Shri Banerjee.

Shri S. M. Banerjee: May I know

Shri Basumatari rose—

Mr. Speaker: As soon as the Deputy Minister sat down, I looked towards

him, but he did not rise. Now it is too late.

Shri Basumatari: But I am heading the question.

Shri S. M. Banerjee: May I know whether it is a fact that in certain colonies there are no specific arrangements and no specific time within which a patient is attended to. Suppose a man goes at 9 A.M., he has to wait till 12.

Mr. Speaker: The question can be understood quite all right; he need not give an illustration.

Dr. D. S. Raju: Actually a survey has been conducted in 1960 in two periods of the year—February and October. According to this survey, they visited about 12 dispensaries and they have gone into the whole question very thoroughly. They have found out that in the month of October, there is heavy attendance because of the seasonal variation. A number of patients came and the average period of stay or waiting was about 30 minutes. In the month of February, it was less than 26 minutes. That is the period which they had to wait before they could get their prescriptions answered. I do not think this is a long time considering the number of patients.

Shri Basumatari: I wanted to know whether such complaints were received by the Minister recently from the South Avenue side.

Dr. D. S. Raju: What sort of complaints?

Shri Basumatari: Non-attendance by doctors.

Dr. D. S. Raju: We have not received any complaint so far. If received, we will look into them.

Dr. Pundlik D. Gaitonde: May I know whether it is a fact that the population ratio in these dispensaries is very high, that is, one doctor has to look after about 7000 to 8000 of the population, and whether it is a fact that every day there are about 300

patients coming to the dispensaries on an average?

Dr. D. S. Raju: Each primary health centre is supposed to look after 10,000 of the population. It is true that the work load has increased. In the year in which the survey was conducted, the load was 140 for 1 doctor. Recently, the staff has been increased and the work load has been reduced to 100 patients per day.

Shri Ansar Harvani: Is it a fact that patients who come in cars are given preference in examination to patients who come on cycles?

Dr. D. S. Raju: No.

Dr. L. M. Singhvi: Has the Minister conducted any personal assessment or surprise check of the functioning of these dispensaries, and if not, does he propose to do so now?

Dr. D. S. Raju: Does he mean the Ministry or the Minister?

Mr. Speaker: Minister, not the Ministry. He wants the Minister to carry out this.

Dr. D. S. Raju: I have been actually doing this.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि क्या मंत्री महोदय को मालूम है कि

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि क्या मिनिस्टर साहब को भी मालूम है। अगर उनको इस में भी शक है, तो फिर वह जानना क्या चाहते हैं? उन को इस में शक नहीं करना चाहिए कि मिनिस्टर साहब जानते हैं।

श्री म० ला० द्विवेदी : क्या मंत्री महोदय को मालूम है कि कांटीब्यूटरी हेल्थ स्कीम के कई खास खास सेक्टरों पर आवश्यक दवाओं की भी कमी रहती है और वे दो दो हफ्ते तक प्राप्त नहीं होती हैं? क्या यह भी सच है कि यूरिन और ब्लड की परीक्षा का भी इन्तजाम नहीं है?

Dr. D. S. Raju: There is no shortage of medicines so far as I know. These examinations also are conducted; they do not have to wait long.

Shri S. M. Banerjee: May I know if there is acute shortage of doctors in the C.H.S. dispensaries and if so, how many more doctors will be recruited?

Mr. Speaker: That he has answered.

Shri Tulsidas Jadhav: May I know whether the Government has received any complaint from clerks and if so what is being done?

Dr. D. S. Raju: We have not received any complaint from the clerks.

Power shortage in Andhra Pradesh

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 *322. { **Shri Yallamanda Reddy:**
 Shri Eishanchander Seth:
 Shri Kolla Venkaiah:
 Shrimati
 Lakshmikanthamma:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Unstarred Question No. 2732 on the 7th June, 1962 and state:

(a) whether the request of the Government of Andhra Pradesh has since been considered;

(b) if so, the amount released for foreign exchange;

(c) how far it has solved the scarcity of power in that State;

(d) whether it is a fact that such kind of requests have been received from other States also; and

(e) if so, the names of the States and the reaction of Government thereto?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes: Sir.

(b) Rs. 1 crore (approximately).

(c) About 20 MW additional power will become available.

(d) and (e). A request was received from the Government of Mysore and import of two 10½ MW Gas Turbine Units has been sanctioned for that State also.

Shri Yallamanda Reddy: May I know whether it is a fact that the World Bank refused to give a loan to the Kothagudem gas turbines and what is the other alternative proposal made by the Government?

Shri Alagesan: It is not a fact that the World Bank refused to give a loan. We are talking with it about it.

Shri Yallamanda Reddy: The hon. Minister was saying that they have given foreign exchange of about Rs. 1 crore. I want to know in what way they have given and to what project they have sanctioned foreign exchange.

Shri Alagesan: It is an answer to a specific question. It refers to a previous question. This is for installing two gas turbine units. Foreign exchange for the purpose is Rs. 1 crore approximately.

Shri Yallamanda Reddy: I want to know whether the Government have given import licence.

Shri Alagesan: We have issued tender specifications.

Dr. K. L. Rao: May I know whether it is a fact that the amount of power *per capita* is the lowest and the scarcity of power is the largest in Andhra Pradesh among all the States in South India, and if so, what steps are being taken to make up this shortage?

Shri Alagesan: These questions have been answered several times on the floor of the House, and the hon. Minister had placed a detailed statement regarding power shortage on the Table of the House on the 30th April, 1962. All these questions have been discussed in that statement, and the hon. Member knows about those things.